

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

73/441/ND/18

IN THE MATTER OF:

M/s Stryker India Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 441

Order delivered on 18.04.2018

Coram:

R.VARDHRAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

For the Petitioner/Applicant

: Mr. Awk Kumar, Prosecuting Company Secretary

For the Respondent

:


For Income Tax Department


:

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 15.05.2018.

List on 15.05.2018.


(V.K.SUBBURAJ)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Varinder Kumar
18.04.2018